

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/6602/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To Shri Dipak Thakuria,
District and Sessions Judge,
Dhubri.

Dated Guwahati the 8th November, 2019.

Sub: **Vehicle permission.**

Ref:- Your letter No.DJ.VII-8/207-2008/4705/E dated 6th November.

Sir,

With reference to the above, I am directed to inform you that, the prayer of Shri R. Bhattacharjee, Chief Judicial Magistrate, Dhubri to travel to Guwahati after office hours on 08.11.2019 and to return to Dhubri on 12.11.2019, by his Govt. allotted vehicle, at his own cost, has been granted, subject to his leave/station leave permission for the period is granted by the District and Sessions Judge, Dhubri.

Yours faithfully,

sd/-

6604 **JT. REGISTRAR (VIGILANCE)**
Memo NO.HC.VII-129/2006/6603-A, dated 8.11.19

Copy to:

1. Shri R. Bhattacharjee, Chief Judicial Magistrate, Dhubri
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdas